BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 68/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

Name of the Company:

Metal Holding India Pvt Ltd.

Through Rajmal M Jain

Indian Overseas Bank

Section of the Companies Act:

<u>Section 10 of the Insolvency and Bankrupcy</u>

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. D. N. Roud

Advocate

Applical

Advoor Appleant

2. K. Roual

3. Yuvogi Thakore

Advocate Applicant

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ORDER

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Ms. K K Raval with Learned Advocate Mr. Yuvraj Thakore present for Corporate Debtor/ Applicant. None present for Respondent.

Applicant filed proof of dispatch of application to the secured creditors.

Applicant is directed to issue notice of date of hearing along with copy of this order to the creditors and file proof of service.

List eh matter on 10.08.2017 for objections, if any and for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.